

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

STARRED QUESTION NO:259
ANSWERED ON:11.12.2012
DEVELOPMENT OF ANIMAL HUSBANDRY
Toppo Shri Joseph

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government has any proposal for promotion and development of animal husbandry in the North-Eastern States including Assam;
- (b) if so, the details thereof;
- (c) the details of financial assistance provided for animal husbandry projects to the North-Eastern States during each of the last three years and the current year, State and scheme-wise;
- (d) whether piggery and poultry farms are given more attention in the North-Eastern States; and
- (e) if so, the details thereof including the steps taken by the Union Government in this regard?

Answer

MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO PART (e) OF THE LOK SABHA STARRED QUESTION NO. 259 TO BE ANSWERED ON 11.12.2012

(a) to (c) Government of India supplements and complements the efforts of the State Governments for promotion and development of animal husbandry through different Central Sector and Centrally Sponsored Schemes. A list of these schemes is at Annexure-I. The State Governments can submit proposals under these schemes for development of animal husbandry. Details of funds released during last three years and current year to the North-Eastern States in respect of Central Sector and Centrally Sponsored Schemes relating to animal husbandry sector, State and scheme-wise are at Annexure-II to V.

In addition, State Governments can also utilize the funds available under Rashtriya Krishi Vikas Yojana (RKVY) including National Mission for Protein Supplements (NMPS) for development of animal husbandry sector.

(d) & (e) Piggery and Poultry farming constitute an important part of animal husbandry activities in North-Eastern States.

For Poultry Development, a Centrally Sponsored Scheme is being implemented by the Department with the following three components:

- i. Assistance to State Poultry Farms,
- ii. Rural Backyard Poultry Development,
- iii. Poultry Estates.

The Department is also implementing a Central Sector Scheme, 'Poultry Venture Capital Fund (PVCF)' to promote entrepreneurship skills of individuals in various bankable poultry activities, which is being implemented through NABARD from 2009-10 on interest free loan mode. From 2011-12, PVCF is being implemented on Capital Subsidy mode at the rate of 33% for SC/ST beneficiaries & for all beneficiaries in North-Eastern States and 25% for other beneficiaries. During 2012-13, an allocation of Rs. 825 lakhs was provided for poultry development schemes in the North-Eastern States out of which an amount of Rs. 364.56 lakhs was released, the details of which are furnished at Sl. No. 3 & 7 of the Annexure V.

For Piggery Development, the Department is implementing a new credit linked Central Sector Scheme through National Bank for Agriculture and Rural Development (NABARD) which aims to assist farmers/landless labourers/cooperatives and tribals particularly in North-Eastern States by rearing pigs under stall-fed condition. During the Current Financial Year (2012-13), Rs. 500.00 lakh has been released to NABARD for North-Eastern States under Pig Development Scheme. Out of which, NABARD has released amounting Rs. 276.61 lakh to the beneficiaries till 31.08.2012. Details of State-wise funds released during the current year are furnished at Sl. No. 8 of the Annexure V.

In addition, the funds have also been released under NMPS to North Eastern States for development of piggery sector. Details of state-wise funds released for piggery sector during 2011-12 and 2012-13 (30.11.2012) are given below:

Allocation and Releases under Piggery Component of NMPS for North Eastern States

(Rs. in Lakhs)

Sl. No. Name of the State Allocation 2011-12 Release 2011-12 Allocation 2012-13 Release 2012-13 (30.11.2012)

1	Arunachal Pradesh	-	-	330	#
2	Assam	300	300	450	225
3	Manipur	-	-	210	#
4	Meghalaya	300	300	330	#
5	Mizoram	500	250	330	165
6	Nagaland	500	500	340	170
7	Sikkim	300	300	300	#
8	Tripura	-	-	180	#

(# For States of Arunachal Pradesh, Manipur, Meghalaya, Sikkim and Tripura, no projects have been sanctioned till date for the year 2012-13).